



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.02.2026

### NOTICE

Please take notice that the following matters listed in the Court – IV on 20.02.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

| S. No. | Case No.  | Name of the parties   | Last Date of Hearing | Next Date of Hearing |
|--------|---|---|----------------------|----------------------|
| 1.     | Comp. App. (AT) (Ins) No. 1804 of 2024<br><br><b>Part Heard</b>   | J.C. Flowers Asset Reconstruction Pvt. Ltd.<br>Vs.<br>Vithal M. Dahake & Ors.   | <b>20.02.2026</b>    | <b>17.03.2026</b>    |
| 2.     | Comp. App. (AT) (Ins) No. 184 of 2023 & I.A. No. 669, 670, 671 of 2023<br><br><b>Part Heard</b>   | Greater Noida Industrial Development Authority Through Chief Executive Officer<br>Vs.<br>Anand Sonbhadra<br>Resolution Professional Subhkamna Buildtech Pvt. Ltd. | <b>20.02.2026</b>    | <b>17.03.2026</b>    |
| 3.     | Comp. App. (AT) (Ins) No. 1107 of 2023 & I.A. No. 3820, 3832, 3833 of 2023 & 4002 of 2025<br><b>(With Defects)</b><br><b>Part Heard</b> | New Okhla Industrial Development Authority<br>Vs.<br>Anand Sonbhadra & Ors.   | <b>20.02.2026</b>    | <b>17.03.2026</b>    |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)